

Government of Himachal Pradesh
Department of Health and Family Welfare

No. HFW-A-A(3)1/2020

Dated Shimla-2 the 17th March, 2020

OFFICE ORDER

Since social distancing is a non-pharmaceutical infection prevention and control intervention implemented to avoid/decrease contact between those who are infected with a disease causing pathogen and those who are not, so as to stop or slow down the rate and extent of disease transmission in a community, eventually leading to decrease in spread, morbidity and mortality due to the disease, In exercise of the powers conferred by the Clause 3 of the **Himachal Pradesh Epidemic Disease (COVID-19) Regulations, 2020** notified vide notification no. HFW-A-A (3)1/2020 dated 14-03-2020 under the Epidemic Disease Act, 1897, all Social, Cultural, Sports, Political, Religious, Academic, Family mass gatherings or gatherings of any kind and purpose are banned till further orders in the state of Himachal Pradesh with immediate effect.

This issues with the approval of Hon'ble Chief Minister.



Additional Chief Secretary (Health) to the
Government of Himachal Pradesh

Endst no. As Above Dated: 17th March 2020

Copy for information and necessary action to:

1. All the Administrative Secretaries, Himachal Pradesh for information and further necessary action in terms of passing such orders as may be required for the prevention of mass gathering in their departments.
2. All Deputy Commissioners, Himachal Pradesh for necessary enforcement of these orders.



Additional Chief Secretary (Health) to the
Government of Himachal Pradesh